

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-12/2006/11538 /A

From :- Smti Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti Nasim Akhtar,
Special Judge,
NDPS, Assam,
Guwahati.

Dated Guwahati, the 6th December, 2024.

Sub:- **Casual leave.**

Ref:- Your letter No.SPL/J/NDPS/187, dtd. 27.11.2024.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 28.11.2024, along with station leave permission from the morning till the evening of 28.11.2024**. The District & Sessions Judge, Kamrup (Metro), and in his absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-12/2006/11539-11540/A, dated , 06-12-24

Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
2. The Project Manager, Gauhati High Court.

no
JT. REGISTRAR (VIGILANCE)

Dr. J. B. Borah